GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO. 264

ANSWERED ON 19/03/2025

INCENTIVES FOR PARTICIPATION UNDER PM-SGMBY

*264. SHRI SHIVMANGAL SINGH TOMAR SHRI P P CHAUDHARY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the specific strategies being implemented to accelerate progress and achieve the target of covering one crore households under Pradhan Mantri -Surya Ghar Muft Bijli Yojana (PM-SGMBY) by March, 2027;
- (b) Whether the Government proposes to make adjustments in the subsidy structure or introduce additional incentives to encourage and ensure the participation of more households/families under the yojana in the country, including Jharkhand;
- (c) if so, the details thereof; and
- (d) the details of the environmental benefits achieved so far as a result of the said yojana including reduction in carbon emissions?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS, & FOOD AND PUBLIC DISTRIBUTION

(SHRI PRALHAD JOSHI)

(a) to (d) A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 264 to be answered on 19/03/2025 regarding "Incentives for Participation under PM-SGMBY" asked by Shri Shivmangal Singh Tomar and Shri P P Chaudhary

- (a) The PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) targeting to achieve installation of rooftop solar for one crore households by 2026-27, was launched in February 2024. Soon after the launch of scheme, model code of conduct was imposed and the scheme guidelines could be issued in June 2024 onwards. Meanwhile the development of National Portal and other strategies for smooth implementation of the scheme were formulated. These have resulted in accelerated implementation of the scheme resulting in achieving over 10 lakh households benefitted under the scheme by 10.3.2025 i.e. in a period of one year, as compared to only 7.94 lakh rooftop solar installations in residential sector achieved under the previous schemes of the Ministry during last 10 years prior to launch of the PMSG: MBY. To accelerate the progress and achieve the target of installation of rooftop solar for one crore households by 2026-27 under PMSG: MBY, the Ministry has taken following measures:
 - Online process from registration to disbursal of subsidy directly in to the bank account of the residential consumer through National Portal.
 - Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6.75% for the present with tenure of 10 years.
 - Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
 - Simplified process for registration of vendors to ensure sufficient and qualified vendors are available. 12383 no of vendors registered as on 13.02.2025.
 - Capacity building and training programmes being conducted for creating skilled manpower. 58,488 trained till 24.02.2025.
 - Creating awareness about the scheme, through awareness and outreach program such
 as print advertising in leading newspapers, TV commercials campaigns, Radio
 campaigns across FM stations including regional channels, etc., in the country.
 - Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs at the level of State Ministers and Secretaries.
 - Conducting regional meetings. Already held at Kolkata, Mumbai and Jaipur at the level of Union Cabinet Minister.
 - Monthly meeting being held at Ministry with vendors and by REC in all states.
 - Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.
- (b) & (c) To encourage more households/families to participate across the country including the state of Jharkhand, the PM Surya Ghar Muft Bijli Yojana has provision of higher subsidy. The Central Financial Assistance (CFA) available under PMSG: MBY for installation of rooftop solar is as under:
- For individual households, the Central Financial Assistance (CFA) available under PMSG: MBY is Rs. 30,000/- per kWp for the first 2 kWp and Rs. 18,000/- per kWp for the additional one kWp. The subsidy is capped at 3 kWp rooftop solar plant capacity for individual household.
- For Group Housing Societies/ Residential Welfare Associations (GHS/RWA) the CFA is Rs. 18,000/- per kWp with rooftop solar plant capacity limit of 500 kWp.
- In case of special category states/UTs including Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East Region, UTs of A&N Islands and Lakshadweep, the CFA is 10% higher.

Additionally, the Ministry of New and Renewable Energy (MNRE), 28.12.2024 has issued the operational guidelines for implementation of Payment Security Mechanism component and CFA component for RESCO models/Utility led aggregation (ULA) Models of PSMSG: MBY. The objective of this component is to enable DISCOMs/ State Governments/State Designated Entities to support rooftop solar development under RESCO and ULA models, primarily for low-income households/families.

In addition, collateral free loan at concessional interest rate of repo-rate plus 50 bps i.e. 6.75% for the present, with tenure of 10 years is also available from nationalized banks for a loan amount upto Rs. 2 lakh. The loan facility can be accessed seamlessly through pmsuryaghar.gov.in.

(d) As on 10.3.2025, a total of 10.07 lakh households benefitted with installation of rooftop solar totalling to a capacity of 3024 MW under the PMSG: MBY. This capacity translates in to annual saving of 2.6 million metric tonnes of CO_2 eq emissions, which is equivalent to planting 10 crore trees.